

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
SPECIAL BENCH
COURT - 2

Item No.219 – IA 680 of 2022
In
CP(IB) 88 of 2019

Proceedings under Section 9 IBC

IN THE MATTER OF:

Indu Corporation Pvt Ltd
V/s

Shree Narmada Architectural Systems Ltd

.....Applicant

.....Respondent

Order delivered on 27/09/2023

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant	: Mr. Vishal Dave, Adv. a.w Mr. Nipun Singhvi, Adv.
For the Respondent	: Ms. Sushmita Chauhan Adv.
For UCO	: Mr. Arjun Sheth Adv. a/w. Mr. Dev Shah Adv., Mr. Rajiv Chawla Adv.

ORDER

IA 680 of 2022

List before regular Bench on 27.10.2023

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

SHAMMI KHAN
MEMBER (JUDICIAL)